

**SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)**

Completion of Recovery Certificate no. RC9082 of 2026, in respect of Tavarya Trade-Link Private Limited in the matter of Illiquid Stock Options (ISO)

A Recovery Certificate No. RC9082 of 2026 dated April 8, 2026, has been drawn up by the Recovery Officer against Tavarya Trade-Link Private Limited (PAN: AACCT5851H) ["Defaulter"] for a sum of Rs. 5,31,000/- (Rupees Five Lakh Thirty-One Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/AK/GN/2025-26/31820 dated November 28, 2025 against Tavarya Trade-Link Private Limited (PAN: AACCT5851H) in the matter of ISO.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in the said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date: July 10, 2026
Place: Kolkata



Mitrajeet Dey

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं महाप्रबंधक
Recovery Officer & General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata